

(Rs. in Crores)

	<i>Sanctioned</i>	<i>Disbursed</i>
7. BAJAJ	8.31	7.83
8. LARSEN & TOUBRO	7.00	2.91
9. MODI	25.50	14.87
10. M. A. CHIDAMBARAM	38.63	27.67
11. HINDUSTAN LEVER	-	-
12. T. V. S. IYENGER	21.84	6.98
13. A. C. C.	70.30	-
14. SHRI RAM	0.70	21.61
15. BANGUR	8.88	3.21
16. WALCHAND	1.56	0.36
17. I. T. C.	4.75	4.15
18. I. C. I.	-	0.94
19. KIRLOSKAR 20 39	0.86	
20. UNITED BREWERIES	-	8.18

Simplification of Procedure for Clearance of New Hotel Projects

7573 SHRI RAMDAS SINGH: Will the Minister of TOURISM be pleased to state:

(a) whether Government have any proposal to simplify the procedure for obtaining clearance for new hotel projects;

(b) if so, the details thereof and the projects which are pending for approval

during 1988-89 and 1989-90 with Government; and

(c) the time by which these projects are likely to be approved?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SATYA PAL MALIK): (a) to (c) Yes Sir. Instructions are being given to dispose of hotel project applications within 30 days of receipt.

Five hotel projects pending in the Western Region and five in Eastern Region will be disposed of within the stipulated time. No proposals are pending in North and South Regions.

Scope for Raising Capital Investment

7574. SHRI GANGA CHARAN LODHI: Will the Minister of FINANCE be pleased to state:

(a) whether the scope for raising the capital investment from the capital market is quite high for industry and its infrastructure;

(b) whether the Security Exchange Board of India (SEBI) has made any study in this regard; and

(c) if so, how much amount is likely to be raised actually from the capital market during the current year in comparison to SEBI estimate?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) and (b). Yes Sir, according to a Securities and Exchange Board of India (SEBI) study, there is such scope.

(c) No specific annual estimate has been given by Securities and Exchange Board of India (SEBI) and it is also not possible to predict any specific figure.

Investment by Banks and Financial Institutions in Shares

7575. SHRI GANGA CHARAN LODHI: Will the Minister of FINANCE be pleased to state:

(a) the percentage of shares of the Bombay Dyeing, the Garden Silk, the Orkay Silk Mills and the Reliance Industries held by the Unit Trust of India, the Life Insurance Corporation, the State Bank of India and the Punjab National Bank, company-wise;

(b) whether the investment operations of the above banks/institutions are guided by profitability considerations or national priorities;

(c) the details thereof; and

(d) the action proposed to be taken by Government to check wide fluctuations in the capital market as a result of purchase/sale of shares by public sector banks/public financial institutions and TO safeguard the interests of small investors?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) Percentage of shares held by UTI, LIC, SBI & PNB and Bombay Dyeing, Garden Silk Mills Orkay Silk Mills and Reliance Industries has been indicated in the Statement enclosed.

(b) to (d). The investment operations of public Sector norms keeping in view the interests of depositors and investors consistent with national priorities. Whenever there is an upward or downward movement in share prices because of concerted bull or bear pressures, the financial institutions play a stabilising role in the capital market. Various steps for the protection of interest of investors, including small investors are also taken from time to time.